

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).745/2006

(From the judgement and order dated 20/01/2006 and 25.1.2006 in WP (Crl) no.148/2006 and Crl.MP.No.556/2006 in WP(Crl)NO.148/2006 and order dated 6.2.2006 in Contempt Case No.130 of 2006 in WP No. 148/2006 of The HIGH COURT OF DELHI AT N. DELHI)

STATE OF U.P. & ANR. ETC.

Petitioner(s)

VERSUS

STATE OF GOVT. OF NCT OF DELHI & ANR.ET5

Respondent(s)

(With appln. for exemption from filing O.T., stay, permission to file addl.documents and office report)

Date: 13/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Ms. Indu Sharma,Adv.

For Respondent(s) Mr.Gopal Subramaniam, ASG

Ms.Mukta Gupta, Adv.

Mr.Ankit Singhal, Adv.

Mr. Nikhil Nayyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

List in the month of August, 2007.

[Usha Bhardwaj]

Court Master

[Vinod Kulvi]

Court Master